

DELHI VIDHAN SABHA

Bulletin Part-I

(Brief Record of Proceedings)

Tuesday, March 31, 1998/Chaitra 10, 1920 (Saka)

NO.123

2.00 P.M

STARRED QUESTIONS

1. Starred Question Nos.101,102 & 104 to 107 and Supplementaries thereto were asked and orally answered.

Replies to Starred Question Nos. 103 and 108 to 120 were laid on the Table of the House.

UNSTARRED QUESTIONS

2. Replies to Unstarred Question Nos.168 to 185 were laid on the Table of the House.

PRESENTATION OF THE REPORT OF THE COMMITTEE  
GOVERNMENT ASSURANCES

3. Shri Deep Chand Bandhu presented to the House the Second Report of the Committee on Government Assurances.

MOTION

4. Shri Chand Ram moved:  
"That the Second Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes presented to the House on 30-3-1998, be referred back to the Committee for reconsideration."

The motion was put to vote and adopted.

SPECIAL MENTIONS

5. Following members raised matters under Rule 287:-  
1. Shri Tek Chand Sharma  
2. Shri Darshan Kumar Bahl  
(Chief Minister intervened in the matter).

Contd...



(2)

3. Shri Deep Chand Bandhu  
(Chief Minister intervened in the matter)
4. Shri Jai Bhagwan  
(Chief Minister intervened in the matter)
5. Dr.A.K.Walia  
(Minister of Health and Chief Minister intervened in the matter).

7.

#### WALK OUT

The Opposition Members demanded a CBI inquiry into the purchase of CT Scan installed in various hospitals, whereas the Chief Minister stated that "let them file a complaint with Lokayukta or", he also offered that "if they have any specific complaint the same can be investigated through Vigilance Department". However, the opposition members staged a walk out.

4.4

#### Special Mentions Cont'd

6. Shri Moti Lal Sodhi
7. Shri Hari Krishan
8. Shri Chand Ram
9. Shri Murari Singh Pawar

Hon'ble Speaker directed the Government to see to it that replies of matters raised under Rule 287 become available to the concerned members within 30 days.

Chief Minister promised to make available the replies within the stipulated period.

#### MOTION OF THANKS ON LT. GOVERNOR'S ADDRESS

6. Km. Purnima Sethi moved the following:-  
"That this House expresses its heartfelt thanks to the Hon'ble Lt.Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 23rd March,1998."

Contd...



(3)

Hon'ble Minister for Transport and Excise made a statement that the permits of public transport vehicles which are more than 15 years old have been extended upto 31-3-1999 and they have been asked to get their engines changed to reduce pollution. He also made a statement that all the Blue Line Buses will be asked to convert into KM Scheme of DTC.

Hon'ble Minister made a request that as the entire party members have to attend an important function the House be adjourned today.

4.40 PM (The House was adjourned till 1400 hours on Wednesday, April 1, 1998).

P.N. GUPTA  
SECRETARY

DELHI

MARCH 31, 1998